

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1454/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Posco-India Pune Processing Centre Pvt. Ltd.

V/s.


KLT Automotive & Tubular Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

23

Rohan Agrawal
9/b MD Partners
Adv for Respondent


12/12/17

Kritika Anand
9/b Dhruve Bhadani
2CO



Adv for Applicant /
Operational
creditor

ORDER

C.P. No.1454/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. It is stated that a Settlement is possible hence seeking time.
3. Matter is by consent adjourned to **18.1.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

12.12.2017

aah

Sd/-

M.K. SHRAWAT
Member (Judicial)